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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

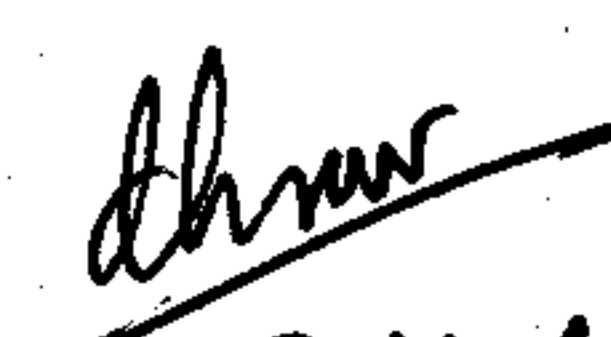
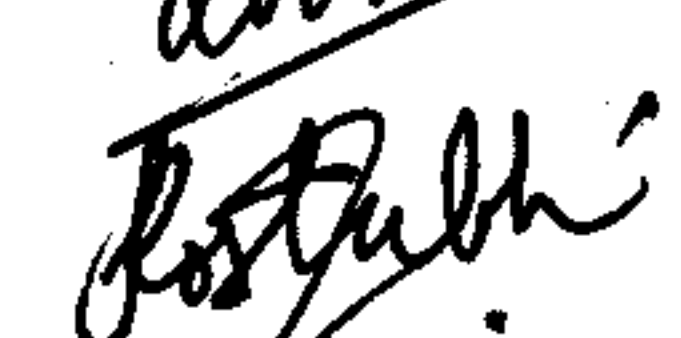

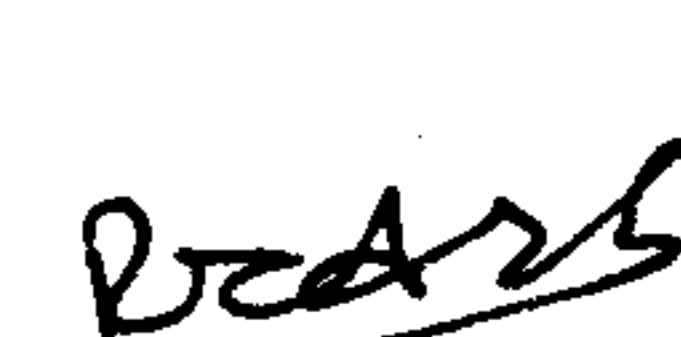
TP No. 199/397-398/NCLT/AHM/2016  
C.P. No. 198/397-398/NCLT/AHM/2007

**Coram: HON'BLE MR. BIKKI RAVEENDRA BABU  
MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

Name of the Company: Jagran Prakashan Ltd.  
V/s.  
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. DHRUV DEWAN, Adv.	Advocate	PETITIONER	
2.	MR. KOSTUBH DEVNANI, Adv.	Advocate	PETITIONER	
3.	Mr. Saurabh Soparkar, Senior Advocate with Mr. Sandeep Singhi with Ms. Poonam Mathur with Ms. Trisha Baxi for Singhi & Co.	Advocate	Respondent No. 5 & 6	
4.	Mr. Rohan Shah	<u>ORDER</u> Advocate	Respondent No. 2	

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner. Learned Advocate Mr. Rohan Shah present for Respondent no. 2. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents no. 5 and 6. None present for other Respondents.

Written arguments filed by Respondent no. 2.

Heard further arguments of Learned Counsel for Petitioner.

For arguments of Learned Counsel for Respondents.

List the matter on 28.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.